Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016 Name of the corporate debtor: Vallabh steel west Private Limited; Date of commencement of liquidation: 16th September' 2020

List of stakeholders as on: 04th April, 2021

List of unsecured financial creditors

Sl.No.	Name of creditor	Identification	Details of	claim received	Details of claim admitted							Amount of claim	
		No.	D 4 C							any mutual		under	if any
				Amount				% share in	claim		rejected	verification	
			receipt	claimed	claim admitted		covered by	_		may be set			
							guarantee	amount of claims		off			
								admitted					
1	Vardhman Industries	V-03	43,963.00	45,906,873.31	3,000,000.00	Unsecured					17,334.85	25,571,353.00	No
	Limited												